

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.183/2005 in O.A.No.842/2004

Friday, this the 1st day of July 2005

**Hon'ble Shri Justice M.A. Khan, Vice Chairman (J)
Hon'ble Shri S. K. Naik, Member (A)**

1. Smt. Urvashi Roy
Data Entry Operator
Central Pension Accounting Office
Ministry of Finance
Department of Expenditure
Trikoot-II, Bhikaji Cama Place
New Delhi-66

R/o H-24, Nanakpura, New Delhi

2. Shri Sarjoo Sagar
Data Entry Operator
Central Pension Accounting Office
Ministry of Finance
Department of Expenditure
Trikoot-II, Bhikaji Cama Place
New Delhi-66

R/o B-272/9, Subhash Vihar,
North Ghonda, Delhi-53

3. Shri Rakesh Kumar-II
Data Entry Operator
Central Pension Accounting Office
Ministry of Finance
Department of Expenditure
Trikoot-II, Bhikaji Cama Place
New Delhi-66

RZ-B/28, Shyam Vihar
Phase-II, Najafgarh, New Delhi-43

4. Shri Upender Nath
Data Entry Operator
Central Pension Accounting Office
Ministry of Finance
Department of Expenditure
Trikoot-II, Bhikaji Cama Place
New Delhi-66

915/28, Jyoti Park, Gurgaon, Haryana

5. Shri Anil Kumar Rai
Data Entry Operator
Central Pension Accounting Office
Ministry of Finance
Department of Expenditure
Trikoot-II, Bhikaji Cama Place
New Delhi-66

312/G6, Sector-16, Rohini, New Delhi

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6. Shri Atul Kumar Bhatnagar
Data Entry Operator
Central Pension Accounting Office
Ministry of Finance
Department of Expenditure
Trikoot-II, Bhikaji Cama Place
New Delhi-66

R/o 386/D6, Sector-6, Rohini, New Delhi

7. Shri Shailesh Bhatnagar
Data Entry Operator
Central Pension Accounting Office
Ministry of Finance
Department of Expenditure
Trikoot-II, Bhikaji Cama Place
New Delhi-66

R/o D-153, Sector-49
Noida, UP

..Applicants

(By Advocate: Shri K. Venkatram)

Versus

1. Mrs. Vandana Sharma
The Chief Controller of Accounts (Pensions)
Ministry of Finance, CPAO
Department of Expenditure
Trikoot-II, Bhikaji Cama Place
New Delhi-66

2. Shri H. Prabhakar Rao
Controller General of Accounts
Ministry of Finance
Department of Expenditure
7th Floor, Lok Nayak Bhavan,
Khan Market, New Delhi

..Respondents

(By Advocates: Shri MM Sudan)

ORDER (ORAL)

Justice M.A. Khan:

Learned counsel for respondents has stated that the respondents have already passed a speaking order in compliance with the order of the Tribunal dated 24.11.2004 passed in OA-842/2004. Learned counsel for applicants has received a copy of the order passed by the respondents. He seeks to withdraw the present contempt petition since the applicants propose to seek their remedy against the order passed by the respondents now in appropriate legal proceedings.

M.A. Khan

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2. Accordingly, the present contempt petition is dismissed as withdrawn.
Notices are discharged.

Naik
(S. K. Naik)

Member (A)

M.A. Khan
(M.A. Khan)

Vice Chairman (J)

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